

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).8 0 3 0 / 2 0 0 6

(From the judgement and order dated 16 / 1 1 / 2 0 0 5 in CW P No. 90 8 / 2 0 0 5 of The
HIGH COUR T OF H.P AT SHI M L A)

BI M L A D E V I

Petitioner(s)

VER SUS

STA T E OF H.P. & ORS.

Respondent(s)

(for final disposal)

Date: 07 / 1 1 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E R.V. RA V E E N D R A N

HON' B L E MR. JUS T I C E J.M. PA N C H A L

For Petitioner(s) Mr. Anil Nag,Adv.

For Respondent(s)

Mr. J.S. Attri,Adv.

Mr. Naresh K. Shar m a , Adv.

UPON hearing counsel the Court made the following
OR D E R

Arguments heard.

Judgment reserved.

(PA W A N KUMA R)
COUR T MAS T E R

(ANAN D SING H)
COUR T MAS T E R